

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 11359-11360/2011

COMMR.COMMERCIAL TAX U.P.

Appellant(s)

VERSUS

S/S SRI TRADERS GALLA VYAPARI

Respondent(s)

Date : 16/02/2016 These appeals were called on for hearing today.

For Appellant(s)

Mr. Vibhu Tiwari, Adv.
Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s)

Mr. Amit Srivastava, Adv.
Dr. Kailash Chand, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for the parties have failed to file the statement of case within the period stipulated under the rules. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

(M V RAMESH)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2016.02.16
16:57:40 SCT
Reason: